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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi -110 011

PUBLIC NOTICE NO. 27 (RE-2013)/2009-2014
NEW DELHI, DATED THE 24th SEPTEMBER, 2013

Subject: Indo-Myanmar Border Trade - Amendment in the Public Notice No. 30(RE-2012)/2009-2014 dated 16.11.2012.

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14, the Director General of Foreign Trade hereby makes the following amendment in the Public Notice No. 30(RE-2012)/2009-2014 dated 16.11.2012.

2. At Sl. No. 22 of Para 2(iii), Public Notice No. 30(RE-2012)/2009-2014 dated 16.11.2012 notified commodity/item "Three Wheelers/Cars below 100 CC" for import/export under Indo-Myanmar Border Trade. There has been a typological error in the description of the item. The description of the item is revised now as ***"Three Wheelers/Cars below 1000 CC"***

3. All other provisions of Public Notice No. 30(RE-2012)/2009-2014 dated 16.11.2012 shall remain unaltered.

4. Effect of Public Notice:

A typological error has been corrected in Sl. No. 22 of Para 2(iii) of Public Notice No. 30(RE-2012)/2009-2014 dated 16.11.2012 which is to be read as "Three Wheelers/Cars below 1000 CC", in place of "Three Wheelers/Cars below 100 CC".

Sd/-
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